

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 18th August, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 127/2013	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv.	
2.	Original Application No. 128/2013 (M.A. No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
3.	Original Application No. 44/2015 (THC) (W.P.No.4332/11)	Bhagbali Dhruw & Anr. Vs. Union of India & 11 Ors.	Mr. Om Shankar Shrivastav, Adv. Mr. Vivek Agrawal, Adv. Mr. Asadullah Khan, Adv.	
4.	Original Application No.05/14 (M.A.No.355/15)	Dr. Subhash C.Pandey Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R-4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
5.	Original Application No. 60/2015(CZ)	Man Singh Gurjar Vs. State of Rajasthan & 5 Ors.	Mr. Man Singh Gurjar, Applicant	
6.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar ChoudharyAdv.	
7.	Original Application No. 53/2015(CZ)	Vijay Tiwari, Advocate Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv.	

8.	Original Application No. 36/2014	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shrotri Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv.
FOR COMPLIANCE			
9.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadoria Adv. For R- MPPCB Mr. Dileep Pandey Adv. R-7
10.	Original Application No. 34/2013	Subhash C Pandey Vs. Municipal Corporation Bhopal & 6 Ors.	Mr. Swapnil Gupta Adv. for Applicant Mr. AsadUllah Khan, Adv. R-1 Mr. Sachin K. Verma, Adv. For R-2,4&6 Dr. Sanjeev Sachdev, Chief Scientific Officer, EPCO for R-3&5 Mr. Ms. Parul Bhadoria Adv. for R-7 Mr. Vijay Choudhary Adv. Mr. Neel Choudhary, Adv.

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11.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs. Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R-2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. Purushaindra Kaurav Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. for R-39 Mr. Ajay Mishra, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. for R-4 Mr. J.P. Guha, CMO, for R-47 Mr. Vivek choudhary Mr. Om Shankar Shrivastav, Adv. Mr. Anshuman Singh Adv.
12.	Original Application No. 33/2014	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Aniruddh Hingwasia Adv. Mr. Anshuman Singh for R-4&5
13.	Original Application No. 30/2014	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	

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